

मोटर बेहिकल्स एक्ट की धारा 63(6) के अधीन विशेष परमिट और उक्त अधिनियम की धारा 63(9) के तहत माल इंडिया टूरिस्ट परमिट के तहत चलती हैं। इसके अलावा आपरेटर आवश्यकता के अनुसार अस्थायी परमिट भी प्राप्त करते हैं। एक राज्य से दूसरे राज्य में जाने में मुसाफिर बसों को आमतौर पर कोई कठिनाई नहीं होती है, लेकिन उनके परमिट और अन्य दस्तावेजों की प्रवर्तन अधिकारियों द्वारा सीमा चौकियों पर जांच की जाती है, जिसे मोटर बेहिकल्स एक्ट की धाराओं और अन्य कानूनों का अनुपालन कराया जा सके और यात्रियों द्वारा निषिद्ध माल लाया-ले-जाया नहीं जा सके।

Complaint against Youth Coordinator at Nehru Yuvak Kendra Chhapra, Bihar

818. SHRI RAMAVATAR SHASTRI: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that a youth coordinator at Nehru Yuvak Kendra Chhapra (Bihar) is indulging in various types of offences and omissions and commissions;

(b) if so, whether it is a fact that some complaints have been sent to his Ministry in this regard since the year, 1980; and

(c) if so, the action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (c). A complaint received against the Youth Coordinator, Nehru Yuvak Kendra, Chhapra (Bihar) is being got investigated through the District Collector, Chhapra.

Help sought from USSR to launch surgery and public health programmes in India

819. SHRI LAKSHMAN MALLICK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have sought financial help from USSR to launch surgery and public health programmes expeditiously in the country;

(b) if so, the total amount expected from USSR as aid; and

(c) when it is expected to be made available and the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI): (a) to (c). No financial help has been sought from the USSR Government for the purpose referred to in Part (a) of the Question. However, under the Indo-USSR Agreement on Cooperation in the field of Medical Sciences and Public Health, it has been agreed to organise exchange of specialists and experts in identified fields in addition to collaborative efforts in the fields of research in communicable diseases, immunology and vaccine production, blood and blood products, ophthalmology, oncology, neurophysiology as well as development of contracts in a number of other fields of mutual interest.

Introduction of direct Howrah-Samastipur train

820. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether North Bihar Express and Mithila Express trains used to run between Howrah and Samastipur and even then there was always overcrowding;

(b) whether later these two trains got extended upto Muzaffarpur and now upto Gorakhpur creating an intolerable situation for passengers from

Samastipur, Darbhanga, Sitamarhi, Madhubani northern parts of Champaran, Saharsa and other most densely populated districts;

(c) whether recently there have been demonstrations by passengers at Howrah-Samastipur and Gorakhpur for direct Howrah-Samastipur trains; and

(d) what steps are being taken to ease the situation by introducing a new train or by doubling second class berth quotas for Madhubani and other districts of Howrah?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) Only one pair of trains, viz. 19 UP/20DN Mithila Express has been extended upto Gorakhpur with effect from 8-8-1981.

(c) Yes.

(d) Introduction of any additional train between Samastipur and Howrah is not feasible at present, due to resource constraints, like strained line capacity over Rajendra Pul and on Barauni-Bachhwara section, inadequate terminal facilities at Howrah/Sealdah and shortage of coaches.

However, a quota of two sleeper berths each by 20 Dn Gorakhpur Express and 22 Dn Mithila Express is allotted to Madhubani for Howrah.

Wagons for Cotton for Khadi Gramodyog Sangh (Bihar)

821. SHRI BHOGENDR A JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Madhubani District (Bihar) Khadi Gramodyog Sangh is facing much difficulty in getting wagons for cotton from Surat; and

(b) if so, steps taken to save this cottage industry by providing booking facilities?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) Does not arise.

Indian Railway Personnel Service

822. SHRI ZAINUL BASHER: Will the Minister of RAILWAYS be pleased to state:

(a) the manner in which the Senior Scale Officers of Personnel Department on the various Railways were allocated at the time of initial constitution of the Indian Railway Personnel Service during 1981;

(b) the officers who were serving on the Northern Railway and were allocated to the same Railway and posted in the Senior scale;

(c) whether such officers are liable to be transferred from one Railway to another in the same capacity on their own request;

(d) particulars of Officers such as Sr. Divisional Personnel Officers on the Northern Railway who have requested for transfer to some other Railways in their own interest and *vice-versa*; and

(e) the public interest served thereby and Railway Board's reaction in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) At the time of initial constitution of the Indian Railway Personnel Service during 1981, no separate or special distribution of Senior scale officers of Personnel Department to the various Railways was done. Eligible officers